

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A. 804/94.

Dt. of Decision : 18.7.94.

Mr. P.V.S. Varma

.. Applicant.

Vs

1. The Divnl. Engineer,
Telecom, Mtce.5,
Anakapalli - 531 001.
2. The Telecom Distt. Manager,
Visakhapatnam - 530 020.
3. Union of India,
Reptd. by the Chairman,
Telecom Commission,

.. Respondents.

Counsel for the Applicant : Mr. N.R. Srinivas Rao for
Counsel for the Respondents : Mr. C. Suryanarayana

Counsel for the Respondents : Mr. N.R. Devaraj, Sr. CGSC.

CORAM:

THE HON'BLE SHRI A.V. HARIDASAN : MEMBER (JUDL.)

..... : MEMBER (ADMN.)

..2

25/7/94
By

: 3 :

Copy to:-

1. The Civil Engineer, Telecom, ITDC.O, Ankavalli-001.

2. The Telecom District Manager, Visakhapatnam-020.

3. Chairman, Telecom Commission, Union of India, New Delhi-001.

4. One copy to Sri. C.Suryanarayana, advocate, CAT, Hyd.

5. One copy to Sri. N.R.Devaraj, Sr. CGSC, CAT, Hyd.

6. One copy to Library, CAT, Hyd.

7. One spare copy.

Rsm/-

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OA 804/94.

Dt. of Order: 18-7-94.

(Order of the Divn. Bench passed by Hon'ble
Shri A.V.Haridasan, Member (J)).

* * *

Shri N.R.Srinivas Rao, proxy counsel for Shri
C.Suryanarayyan, counsel for the applicant and Shri
N.R.Devraj, learned standing counsel for the respondents
are present and heard. After hearing submissions for
some time, the learned proxy counsel prays for permis-
sion to withdraw the application with liberty to
initiate the proper legal proceedings. Liberty is
granted and the application is allowed to be withdrawn.

2. Accordingly O.A. is dismissed as withdrawn.

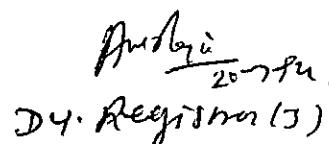
No costs.


(A.B.GORTHI)
Member (A)


(A.V.HARIDASAN)
Member (J)

Dt. 18th July, 1994.
Dictated in Open Court.

av1/


D.Y. Registration (J)

Contd... 31

2nd A.D.P.
A.P.P.

O.A-804/44

Typed by
Checked by

Compared by
Approved by

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE MR.A.V.HARIDASAN: MEMBER(J) ✓

AND

THE HON'BLE MR.A.B.GORTHI : MEMBER(A) ✓

Dated: 18/7/94 ✓

ORDER/JUDGMENT. ✓

M.A./R.D./C.P.NO.

C.A.NO.

804/44

T.A.NO.

(H.P.NO. _____)

Admitted and Interim Directions
Issued.

Moved.

Disposed of with directions.

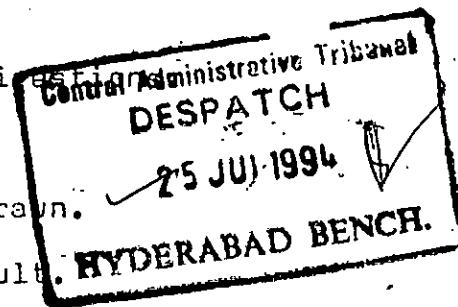
Dismissed.

Dismissed as Withdrawn.

Dismissed for Default.

Rejectedly Ordered.

No order as to costs. ✓



From 20/7/94. 20/7/94
20/7/94